

39 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 13-12-2021  
MORNING SESSION

Case Type	Reg.No/Year	SubStage
SUMMONS		
1C.C.10256/2021		
2C.C.22488/2021		
3C.C.24678/2021		
NBW		
49C.C.11073/2016		
50C.C.10333/2017		
51C.C.16665/2017		
52C.C.18324/2017		
53C.C.25521/2017		
54C.C.4728/2018		
55C.C.26456/2018		
56C.C.27034/2018		
57C.C.30260/2018		
58C.C.30938/2018		
59C.C.12535/2019		
60C.C.23994/2019		
61C.C.26095/2019		
62C.C.27083/2019		
63C.C.11392/2021		
64C.C.14178/2021		
EVIDENCE		
6C.C.32211/2009		
7C.C.18952/2011		
8C.C.18992/2013		
9C.C.27832/2014		
10C.C.11936/2016		
11C.C.12851/2016		
12C.C.16506/2016		
13C.C.9045/2017		
14C.C.15921/2017		
15C.C.23003/2017		
16C.C.23058/2017		

- 17C.C.24076/2017
- 18C.C.5487/2018
- 19C.C.15739/2018
- 20C.C.25984/2018
- 21C.C.3055/2019
- 22C.C.3139/2019
- 23C.C.7758/2019
- 24C.C.18712/2019
- 25C.C.30163/2019
- 26C.C.6976/2020
- 27C.C.15565/2020
- 28C.C.17149/2020
- 29C.C.654/2021

**HBC**

- 41C.C.19084/2010
- 42C.C.18227/2015
- 43C.C.16519/2017
- 44C.C.6547/2019
- 45C.C.19441/2019
- 46C.C.26094/2019
- 47C.C.3719/2020
- 48C.C.16707/2021

**CUSTODY MATTERS**

- 31C.C.10816/2021

**HEARING**

- 4C.C.26448/2017
- 5Crl.Misc.989/2021

**LOK ADALATH**

- 30C.C.18658/2020

**AWAIT**

- 38P.C.R.12876/2020

**BODY WARRANT**

- 39C.C.18245/2015

**COMMITAL**  
40C.C.29676/2021

**OBJECTION**  
65C.C.4437/2018  
66C.C.4030/2019  
67C.C.188/2021

**PROCLAMATION**  
68C.C.9558/2002  
69C.C.29707/2010  
70C.C.21706/2015  
71C.C.25169/2018

**ARGUMENTS**  
32C.C.7007/2013  
33C.C.19232/2013  
34C.C.30864/2017

**JUDGEMENT**  
35C.C.28615/2017

**ORDERS**  
36C.C.5423/2019  
37P.C.R.2164/2020

**AFTERNOON SESSION**

38C.C.28615/2017  
39C.C.3886/2021  
40C.C.3886/2021  
41C.C.28615/2017  
42C.C.3886/2021  
43C.C.3886/2021  
44C.C.3886/2021  
45C.C.3886/2021  
46C.C.3886/2021  
47C.C.3886/2021  
48C.C.3886/2021  
49C.C.3886/2021  
50C.C.3886/2021  
51C.C.3886/2021  
52C.C.3886/2021  
53C.C.3886/2021  
54C.C.3886/2021  
55C.C.3886/2021  
56C.C.3886/2021  
57C.C.3886/2021  
58C.C.3886/2021  
59C.C.3886/2021  
60C.C.3886/2021  
61C.C.3886/2021  
62C.C.3886/2021  
63C.C.3886/2021  
64C.C.3886/2021  
65C.C.3886/2021  
66C.C.3886/2021  
67C.C.3886/2021  
68C.C.3886/2021  
69C.C.3886/2021  
70C.C.3886/2021  
71C.C.3886/2021  
72C.C.3886/2021  
73C.C.3886/2021  
74C.C.3886/2021  
75C.C.3886/2021  
76C.C.3886/2021  
77C.C.3886/2021  
78C.C.3886/2021  
79C.C.3886/2021  
80C.C.3886/2021  
81C.C.3886/2021  
82C.C.3886/2021  
83C.C.3886/2021  
84C.C.3886/2021  
85C.C.3886/2021  
86C.C.3886/2021  
87C.C.3886/2021  
88C.C.3886/2021  
89C.C.3886/2021  
90C.C.3886/2021  
91C.C.3886/2021  
92C.C.3886/2021  
93C.C.3886/2021  
94C.C.3886/2021  
95C.C.3886/2021  
96C.C.3886/2021  
97C.C.3886/2021  
98C.C.3886/2021  
99C.C.3886/2021  
100C.C.3886/2021

**XXXIX ACMM, BENGALURU**

39 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 14-12-2021

MORNING SESSION

Case Type	Reg.No/Yea	rSubStage
SUMMONS		
1C.C.34095/2018		
2C.C.8160/2019		
3C.C.27248/2019		
4C.C.649/2021		
5C.C.17223/2021		
6C.C.18707/2021		
7C.C.28681/2021		
8C.C.28998/2021		
SUMMONS AND NBW		
58C.C.505/2020		
NBW		
41C.C.13439/2012		
42C.C.4296/2015		
43C.C.10631/2015		
44C.C.13106/2015		
45C.C.1003/2016		
46C.C.24625/2016		
47C.C.3326/2018		
48C.C.20256/2018		
49C.C.8161/2019		
50C.C.12026/2019		
51C.C.19324/2019		
52C.C.4400/2020		
53C.C.11349/2021		
54C.C.14174/2021		
55C.C.15603/2021		
EVIDENCE		
9C.C.22332/2008		
10C.C.38005/2010		
11C.C.10071/2012		
12C.C.13136/2013		

JUDGMENT  
37C.C.10418/2017  
28C.C.22926/2018

- 13C.C.18143/2013
- 14C.C.18690/2013
- 15C.C.4487/2014
- 16C.C.25494/2014
- 17C.C.26182/2014
- 18C.C.13098/2015
- 19C.C.15234/2015
- 20C.C.4096/2016
- 21C.C.5739/2017
- 22C.C.9057/2017
- 23C.C.15360/2017
- 24C.C.4124/2018
- 25C.C.9697/2018
- 26C.C.10078/2018
- 27C.C.10408/2018
- 28C.C.22926/2018
- 29C.C.25186/2018
- 30C.C.29608/2018
- 31C.C.32385/2018
- 32C.C.3083/2019
- 33C.C.19231/2019

ACCUSED STATEMENT u/s 313 CrPC  
34C.C.12022/2019

BODY WARRANT  
39C.C.31708/2018

HBC  
40C.C.11927/2020

OBJECTION  
56C.C.10037/2018

PROCLAMATION  
57C.C.25768/2006

AFTERNOON SESSIONS

ARGUMENTS  
35C.C.19915/2011  
36C.C.19946/2011

JUDGEMENT  
37C.C.19916/2011  
38C.C.24325/2017

38C.C.19221/2019  
38C.C.33885/2018  
38C.C.29608/2018  
38C.C.22186/2018  
38C.C.23226/2018  
38C.C.10408/2018  
38C.C.10078/2018  
38C.C.2997/2018  
38C.C.4134/2018  
38C.C.15360/2017  
38C.C.2977/2017  
38C.C.2739/2017  
38C.C.4086/2016

*[Handwritten Signature]*  
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XXXIX ACMM, BENGALURU

ADMITTED STATEMENT W/ 313 CRP  
38C.C.13022/2019

BODY WARRANT  
38C.C.21708/2018

MHC  
40C.C.11927/2020

DEFINITION  
38C.C.10027/2018

PERKALAVATION  
38C.C.22387/2018

ALPHABETS  
38C.C.19916/2011  
38C.C.19946/2011

AFTERNOON SESSIONS

39 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 15-12-2021  
MORNING SESSIONS

Case Type	Reg.No/Year	SubStage
SUMMONS		
1C.C.5916/2018		
2C.C.19060/2018		
3C.C.31711/2018		
4C.C.24948/2019		
5C.C.17169/2020		
6C.C.13537/2021		
7C.C.13822/2021		
8C.C.33673/2021		
SUMMONS AND NBW		
90C.C.16106/2019		
91C.C.18220/2020		
NBW		
67C.C.38303/2011		
68C.C.3352/2013		
69C.C.16234/2013		
70C.C.9022/2015		
71C.C.13044/2015		
72C.C.15520/2015		
73C.C.11925/2016		
74C.C.20399/2016		
75C.C.23647/2016		
76C.C.5075/2017		
77C.C.18940/2017		
78C.C.24364/2017		
79C.C.26080/2018		
80C.C.1536/2019		
81C.C.25277/2019		
82C.C.26093/2019		
83C.C.27122/2019		
84C.C.30165/2019		
85C.C.4837/2020		
86C.C.30976/2021		

NOTICE

- 9C.C.15792/2015
- 10Crl.Misc.3798/2018

HEARING

- 11C.C.19886/2013
- 12C.C.26869/2014
- 13C.C.19003/2015
- 14Crl.Misc.3322/2020
- 15Crl.Misc.988/2021
- 16Crl.Misc.1597/2021

EVIDENCE

- 17C.C.22169/2007
- 18C.C.42256/2010
- 19C.C.6975/2012
- 20C.C.1527/2013
- 21C.C.5417/2013
- 22C.C.16993/2013
- 23C.C.4717/2014
- 24C.C.14572/2014
- 25C.C.30546/2014
- 26C.C.13024/2015
- 27C.C.19000/2015
- 28C.C.23234/2015
- 29C.C.18006/2016
- 30C.C.18727/2016
- 31C.C.20392/2016
- 32C.C.654/2017
- 33C.C.23260/2017
- 34C.C.24704/2017
- 35C.C.29475/2017
- 36C.C.2528/2018
- 37C.C.21916/2018
- 38C.C.23178/2018
- 39C.C.32772/2018
- 40C.C.33263/2018
- 41C.C.1859/2019
- 42C.C.5978/2019
- 43C.C.28984/2019



44C.C.30174/2019  
45C.C.4465/2020

HBC  
60C.C.7436/2018  
61C.C.25273/2019  
62C.C.27036/2019  
63C.C.4286/2020  
64C.C.7904/2020  
65C.C.13487/2021  
66C.C.30398/2021

FRAMING OF CHARGE OR PLEA  
46C.C.14767/2011

ACCUSED STATEMENT u/s 313 CrPC  
47C.C.13839/2017

AWAIT  
52P.C.R.9910/2015  
53C.C.11076/2016

BODY WARRANT  
54C.C.12475/2012

COMMITAL  
55C.C.855/2021  
56C.C.7131/2021  
57C.C.11353/2021  
58C.C.28105/2021

FOR STEPS  
59C.C.5285/2018

OBJECTION  
87C.C.33191/2018  
88C.C.12824/2021

PROCLAMATION  
89C.C.19220/2015

ATYRNOON RESERVE

ARGUMENTS  
46C.C.14767/2011

JUDICIAL  
46C.C.14767/2011  
46C.C.14767/2011  
46C.C.14767/2011

AFTERNOON SESSIONS

ARGUMENTS  
48C.C.25201/2018

JUDGEMENT  
49C.C.34101/2018  
50C.C.4759/2019  
51C.C.7711/2019

48C.C.25201/2018  
49C.C.34101/2018  
50C.C.4759/2019  
51C.C.7711/2019

XXXIX ACMM, BENGALURU

STATEMENT OF CHARGE OR PLEA

STATEMENT OF DEFENCE

STATEMENT OF WITNESSES

STATEMENT OF ACCUSED

STATEMENT OF VICTIM

STATEMENT OF DEFENCE COUNSEL

STATEMENT OF PROSECUTOR

STATEMENT OF JUDGE

39 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 16-12-2021  
MORNING SESSIONS

Case Type

SUMMONS

1C.C.30656/2018

2C.C.34119/2018

3C.C.14139/2019

4C.C.19097/2019

5C.C.19370/2019

6C.C.25136/2019

7C.C.30232/2019

8C.C.5291/2020

9C.C.3031/2021

10C.C.10167/2021

11C.C.10190/2021

12C.C.13829/2021

13C.C.22443/2021

14C.C.28690/2021

15C.C.28698/2021

NBW

74C.C.18745/2003

75C.C.27027/2009

76C.C.18419/2010

77C.C.2475/2011

78C.C.21043/2011

79C.C.22661/2011

80C.C.29122/2011

81C.C.31194/2011

82C.C.19439/2012

83C.C.21335/2012

84C.C.22723/2012

85C.C.19753/2013

86C.C.175/2014

87C.C.3670/2014

88C.C.4346/2014

89C.C.6654/2014

90C.C.14327/2014

91C.C.4279/2015

SubStage

92C.C.7800/2015  
93C.C.9118/2015  
94C.C.13041/2015  
95C.C.19954/2015  
96C.C.20628/2015  
97C.C.714/2016  
98C.C.990/2016  
99C.C.4221/2016  
100C.C.7061/2016  
101C.C.7087/2016  
102C.C.10700/2016  
103C.C.12344/2016  
104C.C.17460/2016  
105C.C.18526/2016  
106C.C.19516/2016  
107C.C.9070/2017  
108C.C.10817/2017  
109C.C.14851/2017  
110C.C.18412/2017  
111C.C.19559/2017  
112C.C.23232/2017  
113C.C.26601/2017  
114C.C.10039/2018  
115C.C.21621/2018  
116C.C.27161/2018  
117C.C.30655/2018  
118C.C.30791/2018  
119C.C.30955/2018  
120C.C.873/2019  
121C.C.4298/2019  
122C.C.6010/2019  
123C.C.21213/2019  
124C.C.22337/2019  
125C.C.23621/2019  
126C.C.25741/2019  
127C.C.27621/2019  
128C.C.2013/2020

**NOTICE**

16C.C.29064/2017

17P.C.R.16146/2018  
 18P.C.R.10659/2019  
 19Crl.Misc.5633/2019  
 20P.C.R.6270/2021

#### HEARING

21C.C.21981/2014  
 22P.C.R.3836/2015  
 23P.C.R.6900/2016  
 24P.C.R.10498/2016  
 25P.C.R.459/2018  
 26P.C.R.9724/2018  
 27Crl.Misc.2181/2019  
 28Crl.Misc.1317/2020  
 29P.C.R.12934/2020  
 30Crl.Misc.5787/2020  
 31Crl.Misc.990/2021  
 32C.C.13828/2021  
 33Crl.Misc.4746/2021

#### EVIDENCE

34C.C.19973/2014  
 35C.C.23795/2015  
 36C.C.12832/2016  
 37C.C.23632/2016  
 38C.C.14797/2017  
 39C.C.15532/2017  
 40C.C.24834/2017  
 41C.C.25883/2017  
 42C.C.29465/2017  
 43C.C.5957/2018  
 44C.C.21515/2018  
 45C.C.5415/2019  
 46C.C.23303/2019  
 47C.C.4494/2020

299 CRPC Evidence

163C.C.9631/2002  
 164C.C.12293/2003  
 165C.C.11530/2006

166C.C.12313/2006  
167C.C.877/2007  
168C.C.29187/2006  
169C.C.5273/2008

COMMITAL  
68C.C.17765/2015

FOR STEPS  
69C.C.1304/2016

HBC  
70C.C.22921/2014  
71C.C.4962/2018  
72C.C.25168/2018  
73C.C.23211/2021

NOTICE TO SURETY  
129Crl.Misc.3641/2020

OBJECTION  
130C.C.4133/2018

PROCLAMATION  
131C.C.9299/2002  
132C.C.9257/2002  
133C.C.20046/2004  
134C.C.4388/2007  
135C.C.3317/2010  
136C.C.11788/2010  
137C.C.10346/2011  
138C.C.17852/2011  
139C.C.9496/2012  
140C.C.14527/2012  
141C.C.14531/2012  
142C.C.24299/2012  
143C.C.1127/2013  
144C.C.8510/2013  
145C.C.16524/2013  
146C.C.5594/2014

166C.C.12313/2006  
167C.C.877/2007  
168C.C.29187/2006  
169C.C.5273/2008  
  
COMMITAL  
68C.C.17765/2015  
  
FOR STEPS  
69C.C.1304/2016  
  
HBC  
70C.C.22921/2014  
71C.C.4962/2018  
72C.C.25168/2018  
73C.C.23211/2021  
  
NOTICE TO SURETY  
129Crl.Misc.3641/2020  
  
OBJECTION  
130C.C.4133/2018  
  
PROCLAMATION  
131C.C.9299/2002  
132C.C.9257/2002  
133C.C.20046/2004  
134C.C.4388/2007  
135C.C.3317/2010  
136C.C.11788/2010  
137C.C.10346/2011  
138C.C.17852/2011  
139C.C.9496/2012  
140C.C.14527/2012  
141C.C.14531/2012  
142C.C.24299/2012  
143C.C.1127/2013  
144C.C.8510/2013  
145C.C.16524/2013  
146C.C.5594/2014

147C.C.23444/2014  
 148C.C.23454/2014  
 149C.C.1975/2015  
 150C.C.4966/2015  
 151C.C.9863/2015  
 152C.C.10007/2015  
 153C.C.12195/2015  
 154C.C.13046/2015  
 155C.C.13571/2015  
 156C.C.18692/2015  
 157C.C.23588/2015  
 158C.C.980/2016  
 159C.C.4006/2016  
 160C.C.8827/2016

#### SUMMONS AND NBW

161C.C.10814/2021  
 162C.C.13826/2021

#### LOK ADALATH

48C.C.1397/2017  
 49C.C.355/2021

#### APPEARANCE OF ACCUSED

50C.C.22460/2021

#### FRAMING OF CHARGE OR PLEA

51C.C.12252/2013  
 52C.C.3765/2017

#### ACCUSED STATEMENT u/s 313 CrPC

53C.C.4493/2006  
 54C.C.21042/2012  
 55C.C.18999/2017

#### AFTERNOON SESSIONS

#### JUDGEMENT

56C.C.14163/2021

#### ORDERS

57C.C.27911/2015





39 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 17-12-2021  
MORNING SESSIONS

Case Type	Reg.No/Year	SubStage
SUMMONS		
1C.C.15117/2003		
2C.C.29147/2019		
3C.C.1666/2020		
4C.C.718/2021		
5C.C.5916/2021		
6C.C.9187/2021		
7C.C.9469/2021		
8C.C.11530/2021		
9C.C.14054/2021		
10C.C.24680/2021		
11C.C.27490/2021		
12C.C.27787/2021		
13C.C.27800/2021		
14C.C.28572/2021		
NOTICE		
15P.C.R.6882/2017		
16C.C.5286/2018		
17P.C.R.14382/2019		
HEARING		
18C.C.8335/2012		
19P.C.R.15503/2017		
20P.C.R.15538/2017		
21Crl.Misc.590/2018		
22P.C.R.12309/2018		
23P.C.R.13451/2018		
24C.C.33253/2018		
25Crl.Misc.40/2020		
26Crl.Misc.4205/2020		
27Crl.Misc.1544/2021		
28Crl.Misc.4591/2021		
EVIDENCE		
29C.C.27902/2010		

30C.C.47186/2010  
 31C.C.11287/2012  
 32C.C.13246/2012  
 33C.C.14696/2012  
 34C.C.1201/2013  
 35C.C.12982/2013  
 36C.C.3019/2014  
 37C.C.30940/2014  
 38C.C.29515/2015  
 39C.C.958/2016  
 40C.C.12627/2016  
 41C.C.1168/2017  
 42C.C.13381/2017  
 43C.C.13909/2017  
 44C.C.15535/2017  
 45C.C.21819/2017  
 46C.C.4115/2018  
 47C.C.19973/2018  
 48C.C.17722/2019  
 49C.C.17756/2019

299 CRPC Evidence  
 147C.C.6173/2001  
 148C.C.16383/2003  
 149C.C.4260/2006  
 150C.C.32241/2005  
 151C.C.13951/2006  
 152C.C.1361/2007  
 153C.C.12026/2006  
 154C.C.8995/2005  
 155C.C.16338/2007  
 156C.C.14997/2008  
 157C.C.28518/2009  
 158C.C.12000/2010

NBW

73C.C.8089/2011  
 74C.C.5799/2012  
 75C.C.19344/2012  
 76C.C.24393/2012

- 77C.C.13527/2013
- 78C.C.21467/2014
- 79C.C.19010/2015
- 80C.C.20144/2015
- 81C.C.857/2016
- 82C.C.7795/2016
- 83C.C.8851/2016
- 84C.C.8855/2016
- 85C.C.10354/2016
- 86C.C.15006/2016
- 87C.C.19894/2016
- 88C.C.27022/2016
- 89C.C.17915/2017
- 90C.C.21525/2017
- 91C.C.30078/2017
- 92C.C.1352/2018
- 93C.C.3327/2018
- 94C.C.5753/2018
- 95C.C.7259/2018
- 96C.C.10450/2018
- 97C.C.16573/2018
- 98C.C.18489/2018
- 99C.C.24922/2018
- 100C.C.25352/2018
- 101C.C.30162/2018
- 102C.C.30405/2018
- 103C.C.34100/2018
- 104C.C.1763/2019
- 105C.C.5986/2019
- 106C.C.6539/2019
- 107C.C.10422/2019
- 108C.C.11523/2019
- 109C.C.11983/2019
- 110C.C.21027/2019
- 111C.C.22714/2019
- 112C.C.23615/2019
- 113C.C.5534/2020
- 114C.C.11454/2021

**OBJECTION**

114C.C.11454/2021  
 113C.C.5534/2020  
 112C.C.23615/2019  
 111C.C.22714/2019  
 110C.C.21027/2019  
 109C.C.11983/2019  
 108C.C.11523/2019  
 107C.C.10422/2019  
 106C.C.6539/2019  
 105C.C.5986/2019  
 104C.C.1763/2019  
 103C.C.34100/2018  
 102C.C.30405/2018  
 101C.C.30162/2018  
 100C.C.25352/2018  
 99C.C.24922/2018  
 98C.C.18489/2018  
 97C.C.16573/2018  
 96C.C.10450/2018  
 95C.C.7259/2018  
 94C.C.5753/2018  
 93C.C.3327/2018  
 92C.C.1352/2018  
 91C.C.30078/2017  
 90C.C.21525/2017  
 89C.C.17915/2017  
 88C.C.27022/2016  
 87C.C.19894/2016  
 86C.C.15006/2016  
 85C.C.10354/2016  
 84C.C.8855/2016  
 83C.C.8851/2016  
 82C.C.7795/2016  
 81C.C.857/2016  
 80C.C.20144/2015  
 79C.C.19010/2015  
 78C.C.21467/2014  
 77C.C.13527/2013

115C.C.16654/2021

**PROCLAMATION**

- 116C.C.9824/2002
- 117C.C.12550/2001
- 118C.C.16377/2003
- 119C.C.11590/2007
- 120C.C.13248/2008
- 121C.C.16393/2009
- 122C.C.26195/2010
- 123C.C.26949/2010
- 124C.C.40267/2010
- 125C.C.41839/2010
- 126C.C.47881/2010
- 127C.C.50053/2010
- 128C.C.13928/2011
- 129C.C.29029/2011
- 130C.C.36274/2011
- 131C.C.15106/2012
- 132C.C.21618/2012
- 133C.C.2710/2014
- 134C.C.3009/2014
- 135C.C.10837/2014
- 136C.C.14318/2014
- 137C.C.32866/2014
- 138C.C.13032/2015
- 139C.C.998/2016
- 140C.C.1763/2016

**HBC**

- 69C.C.1961/2013
- 70C.C.22349/2019
- 71C.C.16945/2020

**N.B.W AND F.L.W TO ACCUSED**

- 72Crl.Misc.6615/2011

**SWORN STATEMENT**

- 142P.C.R.11314/2018
- 143P.C.R.16573/2018

144P.C.R.352/2019  
 145P.C.R.1370/2019  
 146P.C.R.6687/2021

SUMMONS AND NBW  
 141C.C.25741/2021

LOK ADALATH  
 50C.C.19563/2012  
 51C.C.17728/2013  
 52C.C.13489/2015

FRAMING OF CHARGE OR PLEA  
 53C.C.25914/2019

BODY WARRANT  
 63C.C.26270/2016  
 64C.C.28882/2016  
 65C.C.28562/2018  
 66C.C.11961/2020  
 67C.C.3690/2021

CALL ON  
 68P.C.R.7578/2020

AFTERNOON SESSION

JUDGEMENT  
 54C.C.512/2015  
 55C.C.11835/2016  
 ORDERS  
 56C.C.1525/2018  
 AWAIT  
 57P.C.R.14675/2015  
 58C.C.15013/2016  
 59P.C.R.7457/2016  
 60C.C.10816/2017  
 61C.C.24471/2017  
 62P.C.R.7298/2020

  
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